

**Anti-Labour Attitude of Managnig
Director of H. S. C. L.**

4558. SHRI SAMAR MUKHERJEE : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Government are aware that the Managing Director of Hindustan Steel Works Construction, Calcutta is following an anti-labour attitude towards workers;

(b) whether Government have received any letter from the Hindustan Steel Works Construction Workers Union (CITU), Calcutta regarding the said subject; and

(c) if so, steps taken by Government for maintaining industrial peace in this unit to abide by the principle of collective bargaining and honour the agreements ?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) to (c). Copies of two letters both dated the 9th November, 1981, addressed by Hindustan Steelworks Construction Workers Union, (CITU), Calcutta, to the Managing Director, Hindustan Steelworks Construction Limited (HSCL), Calcutta, and Labour Commissioner, Government of West Bengal, Calcutta, have been received. Both these letters relate to the transfer of six employees of HSCL from Calcutta. The position has been explained to the representatives of the union.

HSCL follows the method of collective bargaining. For this purpose, an Apex Level Joint Forum exists which includes representatives of AITUC, INTUC, CITU, HMS and other unions. There is no ground for Government's intervention in the matter.

Increase in Taxes on Cement

4559. SHRI CHIRANJI LAL SHARMA : Will the Minister of FINANCE be pleased to state :

(a) the present market price of cement per bag;

(b) the sales tax, excise and other taxation components in the price as at present and also in each of the last three years; and

(c) what are the reasons for the huge increase in taxation and excise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA) :

(a) and (b). A uniform F. O. R. price of cement is fixed by the Central Government under Clause 8 of the Cement Control Order, 1967. The present uniform F. O. R. price of ordinary varieties of cement fixed by the Central Government is Rs. 536.09 which includes packing charges and excise duty at Rs. 63.74 and 71.50 respectively. The sales tax and other such tax components in the final price varies from State to State, as the same is fixed by the concerned State Government/Union Territories. A statement showing rates of excise duty from 1-10-78 and onwards is enclosed.

(c) There is no large increase in the quantum of excise duty during the last three years.

Statement

Period	Excise duty per tonne Rs.
1-10-78 to 18-6-80	68.25*
19-6-80 and onwards	71.50**

**Comprises Rs. 65 as the basic excise duty and Rs. 6.50 as the special excise duty.

*Comprises Rs. 65 as the basic excise duty and Rs. 3.25 as special excise duty.